

(c) Both sides are committed to work towards a fair, reasonable and mutually acceptable settlement of the boundary question. Both countries are discussing the boundary question in the framework of the India-China Joint Working Group (JWG) and India-China Expert Group (EG). The Agreement on maintenance of Border Peace and Tranquillity, signed in 1993, and the Agreement on Confidence Building Measures, signed in November 1996, will contribute to maintenance of peace and tranquillity in the border areas.

Integrated Child Development Scheme

2274. SHRI K.C. KONDAIAH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the amount released by the Government for the implementation of Integrated Child Development Scheme in Karnataka during 1994-95, 1995-96 and 1996-97;

(b) whether it has come to the notice of the Government that large scale misappropriation had taken place in the purchase under the above scheme;

(c) if so, the steps proposed to be taken by the Government to prevent such misappropriations; and

(d) whether the Government intends to refer it to CBI for enquiry?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) An amount of Rs. 2874.87 lacs, Rs. 4153.54 lacs and Rs. 1400.73 lacs has been released by the Central Government to the Karnataka State for implementing Integrated Child Development Services (ICDS) Scheme during 1994-95, 1995-96 and 1996-97, respectively.

(b) and (c). No, Sir. The Central Government releases funds to the States under the ICDS Scheme only for meeting the operational requirements of the ICDS projects which chiefly include payment of salaries to the Project staff, honorarium of anganwadi workers and helpers, expenses on account of petrol, oil and lubricants and rent of Anganwadi/CDPO buildings. The pattern of Central funding under the ICDS Scheme, therefore, does not have scope for the States to misappropriate central funds through purchases.

(d) Does not arise.

Working Condition of Teachers

2275. SHRIMATI GEETA MUKHERJEE :
SHRI AJAY CHAKRABORTY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a committee has been set up to study the working conditions of teachers in unaided schools;

(b) if so, the composition and terms and references of the said committee; and

(c) the time by which the report is expected to be submitted?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The Department of Education in the Ministry of Human Resource Development have set up a Task Force with the following members :-

- | | |
|--|------------------|
| 1. Prof. A.K. Sharma | Chairman |
| Director,
National Council for Educational
Research and Training (NCERT) | |
| 2. Prof. B.K. Passi, | Member |
| Vice-Chairman, National Council
for Teacher Education (NCTE) | |
| 3. Prof. B.P. Khandelwal, | Member |
| Chairman, Central Board of
Secondary Education (CBSE) | |
| 4. Prof. G.L. Arora, | Member-Secretary |
| Head,
Deptt. of Education, NCERT | |
| 5. Dr. P.H.S. Rao, | Special Invitee |
| Joint Educational Adviser,
Deptt. of Education,
Ministry of Human Resource
Development. | |

The Task Force would study the functioning of private schools and evolve a

1. Model Code -

(a) For the service conditions of teachers and other related matters

(b) Transparency in the administration of private schools and their admission policies.

2. A mechanism for the disposal of grievances and possible punitive measures.

The Task Force plans to submit its report by the end of March, 1997.

New Defence Policy

2276. DR. Y.S. RAJA SEKHARA REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether a three day national seminar on National Security was held in Goa recently at which a gathering of former members of India's defence establishment expressed concern over the country's defence preparedness and stressed the need to evolve a new defence policy;

(b) if so, the names of participant's in the seminar;

(c) whether any conclusion were arrived at in this seminar and whether they were communicated to the Government; and

(d) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (d) Government have seen reports in the Press on a Seminar organised in Goa in mid-January, 1997, by the Centre for Policy Research, which is an autonomous body. Government have not been apprised of the conclusions of the Seminar.

[Translation]

Death/Disease Caused by Poverty

2277. SHRI KASHIRAM RANA :

SHRI MOHAMMAD ALI ASHRAF FATMI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether poverty is an important factor for causing disease and death as per the World Health Organisation report;

(b) if so, the reaction of the Government thereto;

(c) the steps suggested by the World Health Organisation to prevent deaths occurring due to poverty; and

(d) the follow up measures proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (b) As per the World Health Report 1995 - 'Bridging the gaps', poverty affects every aspect of human life including health. To eradicate poverty, Government has initiated several measures like income generating schemes, food subsidies to the poor etc. besides all round socio-economic development programmes.

(c) The steps suggested by WHO to prevent deaths due to poverty inter-alia include efficient and optimum utilisation of available resources, better access to primary health care, increased investment in health sector and strengthening of national capabilities for emergency relief in the health sector.

(d) Several National disease control programmes are under implementation which are directed mainly to the poor people afflicted by diseases like Leprosy, T.B., Malaria, Blindness Iodine deficiency disorder etc. To augment the infrastructure and the outreach of programmes, external assistance have been availed from the World Bank and other External agencies. There has been increase in Plan allocations during the successive Plan periods.

[English]

Disciplinary Action Against Officers of K.V.S.

2278. SHRI ANCHAL DAS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Central Vigilance Commission has recommended any disciplinary action against certain officers of Kendriya Vidyalaya Sangathan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) Central Vigilance Commission has recommended disciplinary action against eight officers of Kendriya Vidyalaya Sangathan for various acts of misconduct during 1996. The charges relate to irregularities in appointment of staff in all the cases. The Kendriya Vidyalaya Sangathan has already initiated action as per rules prescribed for the purpose.

[Translation]

Shortage of Pace Maker

2279. SHRI PANKAJ CHOWDHARY :

KUMARI UMA BHARATI :

SHRI MAHENDRA SINGH BHATI :

SHRIMATI KETAKI DEVI SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether thousands of persons die every year due to shortage of pace makers in the country;

(b) if so, whether Union Government propose to manufacture pace maker in the country itself in view of the high prices of imported pace maker, which a common man cannot afford, so that the pace maker can be made available in the country at a low price and thus the lives of thousands of persons can be saved;

(c) if so, the details thereof;

(d) the time by which the said scheme is likely to be started; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No, Sir. There is no reported death due to shortage of pace makers in the country.

(b) and (c) The pace makers are already being manufactured in India. The Society for Bio-Medical Technology, in collaboration with Nizam's Institute of Medical Sciences, Hyderabad; Defence Research Development Organisation, Department of Sciences &